HIGH COURT OF CHHATTISGARH, BILASPUR **ORDER**

Bilaspur, dated: 1/6 June, 2025

Following Assistant Grade-I of this Registry are promoted to the post of Section Officer in Level-11 of Pay Matrix (49100-155800), on the establishment of this High Court, on officiating capacity for a period of two years, with effect from the date they assume the charge of their duties to the said post as mentioned below;

DCIOVY		
S.No.	Name & Designation	
1.	Shri Kunwar Singh Angare, Assistant Grade-I	
2.	Shri Sanjay Kumar Sinha, Assistant Grade-I	
3.	Shri Ravi Kumar Dewangan, Assistant Grade-I	

By Order of Hon'ble the Chief Justice

Sd/-(Maneesh Kumar Thakur)

Registrar General

Endt. No. 106 39 / II-14-1/2025 (Pt.-III)

Bilaspur, dated: 16 June, 2025

Copy forwarded to: -

- J.R.-Cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, 1. Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of 2. Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Sanjay S. Agrawal, High Court of 3. Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of 4. Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of 5. Chhattisgarh, Bilaspur, for kind information of Her Ladyship.
- Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court 6. of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High 7. Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Deepak Kumar Tiwari, High Court 8. of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of 9. Chhattisgarh, Bilaspur, for kind information of His Lordship.
- Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court 10. of Chhattisgarh, Bilaspur, for kind information of His Lordship.

- 11. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 12. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 13. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 14. Private Secretary to Hon'ble Shri Justice Arvind Kumar Verma, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 15. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 16. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for kind information of His Lordship.
- 17. P.S. to Registrar General, High Court of Chhattisgarh, Bilaspur,
- 18. Registrar (Vig./I.&E./Judl./S&A Cell), High Court of Chhattisgarh, Bilaspur
- 19. Director (C.S.J.A.), High Court of Chhattisgarh, Bilaspur,
- 20. Registrar (Computerization)-cum-CPC, High Court of Chhattisgarh, Bilaspur with a request to get it be uploaded in the website of this High Court,
- 21. Additional Registrar (DE & E/Judl./Admn.), High Court of Chhattisgarh, Bilaspur,
- 22. O.S.D., High Court of Chhattisgarh, Bilaspur,
- 23. All Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 24. All Joint Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 25. All Additional Registrars (M.), High Court of Chhattisgarh, Bilaspur,
- 26. Budget Officer, High Court of Chhattisgarh, Bilaspur,
- 27. The Deputy Director, Government Press, Amenities Block, Near Indravati Bhawan, Naya Raipur (C.G.) with a request to publish it in the forthcoming issue of Chhattisgarh Gazette and send 25 copies of the same to this Registry,
- 28. Deputy Registrar (Estt.), High Court of Chhattisgarh, Bilaspur,
- 29. Accounts Officer, High Court of Chhattisgarh, Bilaspur,
- 30. Assistant Registrar (Protocol), High Court of Chhattisgarh, Bilaspur,
- 31. Court Officer, High Court of Chhattisgarh, Bilaspur,
- 32. Section Officer (Accounts), High Court of Chhattisgarh, Bilaspur,
- 33. **Above mentioned 03 Assistant Grade-Is,** High Court of Chhattisgarh, Bilaspur with a direction to submit their option form for fixation of their pay to the promoted posts within one month of date of order, if they wishes to do so,

for information / necessary action.

(Maneesh Kumar Thakur)

516,6.25

, Registrar General